

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:257
ANSWERED ON:14.03.2011
ASSISTANCE UNDER ADIP
Jaiswal Dr. Sanjay ;Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives behind the assistance extended under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP);
- (b) the number of disabled persons benefited under ADIP scheme during the last two years and the current year;
- (c) the details of camps organized to generate awareness among the disabled persons of the scheme;
- (d) the details of the physical and financial achievements of the scheme during the above period;
- (e) the details of artificial limbs and appliances distributed to the disabled persons during the said period, State-wise; and
- (f) the mechanism in place to monitor the implementation of this scheme?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI MUKUL WASNIK)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (f) of the Lok Sabha Starred Question No. 257 for answer on 14/3/2011 asked by Shri Purnmasi Ram and Dr. Sanjay Jaiswal regarding Assistance under ADIP.

(a) The main objective of the Scheme is to assist needy persons with disabilities in procuring aids and appliances of good quality, so as to promote their rehabilitation.

(b)&(d) Details of funds released to Implementing Agencies and persons benefited under the scheme, during the last two years and the current year, are as follows:

S.No.	Year	Amount released (Rs. in crore)	No.of beneficiaries
1	2008-09	60.22	2.10 lakhs
2	2009-10	67.35	2.50 lakhs (approximate)
3	2010-11	42.07(till 10/3/2011)	Yet to be received

(c) The Scheme envisages use of mass media, exhibitions, workshops etc for promoting awareness. Implementing Agencies and State Governments use methods, as locally appropriate, for promoting awareness about the Scheme.

(e) The details of aids and appliances distributed by the Seven National Institutes and Artificial Limbs Manufacturing Corporation of India (PSU) under this Ministry, during the year 2008-09 and 2009-10 are enclosed at Annexure I and II respectively. The data in respect of other Implementing Agencies is being compiled. The details of current year are not yet available.

(f) Grants are released under the Scheme after receipt of Inspection Report and Test Check Report of beneficiaries of the Implementing Agency, from the concerned State Government/recommending authority, and the utilization certificate of previous grant. In addition, the seven National Institutes under the Ministry are also expected to carry out inspection to monitor implementation of the Scheme in the States/UTs. allotted to them.